- (iv) Auditing Standards have been issued and States have been advised to establish independent Social Audit Units, conduct Social Audit as per Audit of Scheme Rules, training of Village Resource Persons for conducting Social Audit etc.
- (v) A path breaking initiative for improved planning, effective monitoring and greater transparency with the use space technology for geo-tagging of MGNREGA assets was launched.

MGNREGA in Gujarat

- †107. SHRI NARANBHAI J. RATHWA: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- (a) whether it is a fact that there are cases in districts of Gujarat, where people did not get jobs for the entire year, even after applying for jobs in MGNREGA;
 - (b) if so, the number of such cases;
- (c) whether it is also a fact that partiality is being done while providing employment under MGNREGA; and
 - (d) steps taken by Government to stop this arbitrary approach?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) No Sir.

- (b) Does not arise.
- (c) and (d) The Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), 2005 provides at least one hundred days of guaranteed wage employment in every financial year to every rural household whose adult members volunteer to do unskilled manual work.

Release of funds for MGNREGA

108. SHRI D. KUPENDRA REDDY: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of MGNREGA funds sanctioned/released to the State Governments during the last three years, State/year-wise;
- (b) whether it is a fact that inadequate funds are released by the Central Government to the State Government in these years;

[†] Original notice of the question was received in Hindi.